(b) if so what is the amount of the grant sanctioned by the University Grants Commission for other Universities in the country this year, stating the amounts sanctioned to each of the Central and State Universities in 1983?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) No, Sir. However the Commission suggested to the Allahabad University that in connection with its Centenary Celebrations in 1987 the University may frame proposals upto Rs. 100 lakhs each in two priorities and submit them to the Commission for consideration.

(b) A Statement showing the development grants sanctioned by the UGC during 1983-84 to different universities in the country is attached. [See Appendix CXXX II. Annexure No. 7].

Double line between Trivandrum and Ernakulam

337. SHRI M. M. JACOB: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal for doubling the railway line between Trivandrum and Ernakulam; and
- (b) whether Government propose to consider the feasibility of double line between these stations in view of the increased freight traffic?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b) Construction of new B. G. line from Ernakulam to Kayamkulam via Alleppy is in progress and will provide an alternative route in lieu of doubling. From **Kayam**kulam Trivandrum, survey for doubling of the section is in progress. Further decision will be taken on completion of the survey.

Legislation for Primary and Secondary Education and Teachers' Training

338. SHRI RAMKRISHNA MAZUMDER: Will the Minister of EDUCATION be pleased to state:

- (a) whether Government propose to introduce legislation for covering the primary and secondary education as well as teachers' training;
- (b) whether the State Governments have since been consulted; and
- (c) what are the reasons for bringing forward such a legislation?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) There is no specific proposal just now to introduce legislation for covering the primary and secondary education as well as teachers' training

(b) and (c) The questions do not arise.

Calcutta University (Second Amendment) Bill

- 339. SHRI RAMKRISHNA MAZUMDER: Will the Minister of EDUCATION be pleased to state:
- (a) whether the West Bengal Government has sent the Calcutta University (Second Amendment) Bill, 1984, for the consideration of the Central Government and has been reserved for Presidential assent;
- (b) whether Government have since cleared it; and
- (c) if not, what are the reasons therefor?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) The Governor of West Bengal forwarded in May, 1984 the Calcutta University (Amendment) Bill, 1984 and not the Calcutta University (Second Amendment) Bill, 1984 for the consideration of the President.

- (b) No. Sir.
- (c) The Bill is under consideration of the Government.

Digha-Tamluk (E. R.) Project

- 340. SHRL RAMKRISHNA MAZUMDER: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that the Digha-Tamluk (E.R.) Railway project has recently been stopped; and

(b) if so, what are the reasons Lacrefor?

THE MINISTER OF STATE IN MINISTRY OF RALLWAYS (SHR! MADHAVRAO SCINDIA): (a)

and (b) The Planning Commission have not agreed for the construction of this line.

Grants to Organisations/Institutions Undertaking Social Welfare Work in Adivasi and Tribal Area

- 341. SHRI RAMSINGHBHAI PATALIYABHAI RATHVAKOLI: Will the Minister of SOCIAL WOMEN'S WELFARE be pleased to state:
- (a) what steps Government have taken in the areas inhabitated Adivasi and weaker sections in Districts of Vadodara and Surat of Gujarat and in Union Territory Dadra and Nagar Haveli for the upliftment of social status of women:
- (b) the amount spent in these areas and given during the period 1-1-1983 to 31-12-1934 to various institutions and organisations engaged in the said work;
- (c) what are the rules, procedures and criteria for giving sanctions, grants and loans to such workers: and
- (d) the names and details of organisations and institutions who have been given grants during the period from 1_1-1980 to 31-12-1984?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI CHANDRASE-MARAGATHAM (a) to (d) Information is KHAR): being collected and will be laid on the Table of the Sabha as early as possible.

Proposed Railway Lines in Adivasi Areas of Gujarat

to Questions

- 342. SHRI RAMSINGHBHAI PATALIYABHAI RATHVAKOLI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government received representations from VKPs, Chambers of Commerce and individuals and other organisations Districts of Vadodara and Surat of Gujarat and Union Territory Dadara Nagar Haveli regarding rail facilities for Adivasi populations during 1st January, 1980 to 31st December, 1984;
- (b) if co, what are the details thereof;
- (c) what are the steps taken hv Government in this regard; and
- (d) what are the plans/projects for the development of railway lines in these areas during 1985 and 1986?

THE MINISTER OF STATE IN MINISTRY OF RAILWAYS THE SCINDIA): (SHRI MADHAVRAO (a) Yes. Sir.

(b) to (d) Several representations have been received from the State Government, M.Ps, and other public in these bodies for rail facilities areas, which include inter-alia, conversions of Ankleshwar-Rajpipla and Pratapnagar-Chota Udepur Chuchupura-Tankhola N.G. sections into B.G., extension of rail line upto Sahada and rail bridge across Narmada etc. To improve the service for the people living in Surat and Vadodara Districts, line capacity works on existing Virar-Surat-Vadodara section are in progress and some more are planned to be taken up during 1985. 86. Due to the severe constraint of resources, and heavy commitments already in hand, there are no proposals for taking up any new gauge conversions or new lines in this area during 1985-86.